

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

IA 64/2024 IA 93/2024 In CP/175(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **LAKSHAMN KARIA & ANR V/s GHK**
HOSPITALITY & INFRASTRUCTURES
LTD.

Section 241(1) Rule 32 of the Companies Act, 2013

ORDER

1. Ms. Nidhi Faganiya, Advocate i/b Vidhii Partners appeared for the Petitioner.
2. Mr. Aayu Saxena, Advocate appeared for the Respondent no. 2.
3. By mutual consent of the parties, learned Counsel seeks adjournment.
4. List this matter on **24.09.2024** for hearing at **2:30 pm**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna